

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/182,183,184 /CAA/2017  
NAME OF THE TRANSFEROR : CENTURY INVESTMENTS PVT LTD & DEAL  
INVESTMENT PVT LTD  
NAME OF THE TRANSFERRE : TAMARAI CREDIT & INVESTMENTS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. RAJ KUMAR JNABAKH PAWAN JNABAKH	COUNSEL FOR PETITIONER	
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**ORDER**

Counsel for the Petitioner present and filed the petition under section 230 to 232 and other applicable provisions of the Companies Act, 2013. We admit the petition for hearing and directed the Petitioner to issue notice in the newspapers in which the earlier notice was published having not less than ten days before the next date of hearing. Put up on **16.10.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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